

**Central Administrative Tribunal  
Madras Bench**

**OA 310/01233/2019**

**Dated Monday the 16<sup>th</sup> day of September Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Shri. P. Madhavan, Member (J)  
&  
Hon'ble Shri. T. Jacob, Member (A)**

R. Prbhavathy  
7/4 Neelakantan Street  
Railway Station Road  
Choolaimedu, Chennai 600 094. .... Applicant

By Advocate **M/s. Ratio Legis**

Vs.

1. Union of India rep. by  
The General Manager  
Southern Railway  
Chennai – 600 003.

2. The Principal Financial Adviser  
Southern Railway  
Chennai – 600 003. .... Respondents

By Advocate **Mr. P. Srinivasan**

## ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

“To call for the records related to pension payment and alleged excess recovery as communicated orally by the bank and the representation submitted by the applicant on, passed by the 3<sup>rd</sup> respondent and to quash the same and to direct the respondents to do the necessary to refund the amount so far recovered with interest and to pass such other order/orders”

2. When the matter came up for hearing, learned counsel for the applicant submits that the applicant has given representations produced as Annexure A2 dt. 23.10.2018 and 04.12.2018 which are still pending with the respondents for consideration. He submits that the applicant will be satisfied if her representation is considered and disposed of in accordance with rules within a time limit stipulated by this Tribunal.
3. Mr. P. Srinivasan takes notice for the respondents.
4. **In view of the limited submission made and without going into the substantive merits of the case, the competent authority is directed to consider the Annexure A2 representations of the applicant dt. 23.10.2018 and**

**04.12.2018 in accordance with law and pass a reasoned and speaking order within a period of three weeks from the date of this order.**

5. OA is disposed of at the admission stage.

(T. Jacob)  
Member(A)  
AS

16.09.2019

(P. Madhavan)  
Member (J)